

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.111 of 1994

Tuesday this the 18th day of January, 1994

CORAM

THE HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
THE HON'BLE MR.P. V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

Abdul Nazer,
Kuriyapappada House,
Union Territory of Lakshadweep,
Agatti.Applicant

(By Advocate Mr.P.V.Mohanan)

Vs.

1. The Administrator,
Union Territory of Lakshadweep,
Kavarati.
2. The Director Fisheries,
Fisheries Department,
Union Territory of Lakshadweep,
Kavarati.
3. The District Employment Officer
Union Territory of Lakshadweep,
Kavarati.Respondents

(By Advocate Mr.M. V. S.Namboodiri)

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN.

Applicant complains that his candidature has been wrongly overlooked by respondents. Standing Counsel for respondents submits that the case of applicant also will be considered and that he will also be interviewed tomorrow. We record the submission. At present applicant can have no grievance.

2. Application is disposed of. No costs.

Dated the 18th January, 1994.


P.V. VENKATAKRISHNAN
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

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